MOST IMMEDIATE/RTI MATTER

No. I. 34011/3/2017 - CDN - MCA.
Government of India
Ministry of Corporate Affairs
Shastri Bhavan, R. P. Road,
New Delhi-110001
Dated: 21st June, 2017

OFFICE MEMORANDUM

Subject: -Implementation of e-office under digital India programme and nomination of nodal officer(s).

The undersigned is directed to refer to Legal Section’s OM No. 6/1/2017-Legal dated 14/06/2017 on the subject above wherein Legal Section has requested to designate Nodal officer(s) for implementation of e-office to facilitate inter-Departmental consultations with Ministry of Law & Justice, Department of Legal Affairs.

2. Smt. Shalini Juneja, Under Secretary has been nominated as Nodal Officer in Ministry of Corporate Affairs for implementation of e-office to facilitate inter-departmental consultations with Ministry of Law & Justice.

3. This is issued with the approval of the Competent Authority in MCA.

(Niratpan Das)
Under Secretary to the Government of India

To
Department of Legal Affairs
(Sh. K.Ginkhanthang, Deputy Secretary)
Shastri Bhawan, New Delhi-110001

Copy to:
Smt. Shalini Juneja, Under Secretary, MCA